

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AIREN METAL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AIREN METALS PVT LTD
2.	Date of incorporation of corporate debtor	23/11/1995
3.	Authority under which corporate debtor is incorporated / registered	RoC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27201RJ1995PTC011117
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: G-750, Road NO.9F2 Vishwakarma Industrial Area. Jaipur, RAJ. Principal Work Office: SP -16 SKS (Extn.), RIICO Industrial Area, Reengus, District Sikar
6.	Insolvency commencement date in respect of corporate debtor	NCLT Order passed on- 28.04.2022 Copy of Order received on- 12.05.2022
7.	Estimated date of closure of insolvency resolution process	08.11.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Satyendra Prasad Khorania IBBI/IPA-002/IP-N00002/2016-2017/10002
9.	Address and e-mail of the interim resolution professional, as registered with the Board	402, 4th Floor , O K Plus, D P Metro , Opp. Pillar No. 94, New Sanganer Road, Jaipur, Rajasthan , 302019 E-mail Id: skhorania@live.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	402, 4th Floor , O K Plus, D P Metro, Opp. Pillar No. 94, New Sanganer Road , Jaipur, Rajasthan , 302019 E-mail Id: skhorania@live.com, cirpairen@gmail.com
11.	Last date for submission of claims	26.05.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: As given in column 10 above

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the AIREN METAL PRIVATE LIMITED on 28.04.2022. The said order was received by IRP on 12.05.2022.

The creditors of AIREN METAL PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 26.05.2022 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

For Airen Metals Private Limited


Satyendra Prasad Khorania
IBBI/IPA-002/IP-N00002/2016-2017/10002
Interim Resolution Professional

Date: 12.05.2022

Place: Jaipur